

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF DECEMBER, 2021

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 31.12.2021				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 31.12.2021
ORIGINAL SIDE				
01. CIVIL	19356	981	491	19846
02. CRIMINAL	0	0	0	0
03. TOTAL	19356	981	491	19846
APPELLATE SIDE (including Circuit Benches at Andaman & Nicobar Islands and Jalpaiguri)				
04. CIVIL	178117	3355	3759	177713
05. CRIMINAL	38177	1669	2496	37350
06. TOTAL	216294	5024	6255	215063
07. GRAND TOTAL	235650	6005	6746	234909